

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 14**  
**Appeal No.- 415/ND/2020**

**IN THE MATTER OF:**

Bharat Jatropa Garden Estates Private Limited	...	Appellant
Vs		
ROC	...	Respondent

**Order under Section 252.**

**Order delivered on 27.10.2020**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Appellant : Mr. Ajay Singh, Adv.  
For the ROC : Ms. Sweety Kumar Khatter, AROC  
For the IT Dept. : Mr. Abhishek Maratha, Sr. St. Counsel  
Mr. Pratyaksh Gupta, Jr. St. Counsel

**ORDER**

New appeal filed under Section 252 of the Companies Act, 2013. Let copy of the appeal be served to ROC and Income Tax Department, if not served. ROC and Income Tax Department are directed to file their replies. Rejoinder within one week thereafter.

List on 01.12.2020.

**Sd/-**

**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**

**DR. DEEPTI MUKESH**  
**MEMBER (J)**

